

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**NOTICE**

No: 3932 of 2025/RG      Dated: 29.12.2025

In partial modification of this office Notice No. 79807/RG/GS dated 22.12.2025, it is hereby notified that the farewell function to bid farewell to Hon'ble Mr. Justice Vinod Chatterji Koul on His Lordship's laying of the robes, earlier scheduled to be held on **30<sup>th</sup> December, 2025** at **3:30 PM**, shall now be held on **30<sup>th</sup> December, 2025 at 4:00 PM**.

All concerned are requested to take note of the above change.

**By order.**



**(M.K.Sharma)**

**Registrar General**

Dated: 29.12.2025

No: Q0074-99/RG

**Copy of the above forwarded to the:**

1. Advocate General, Govt. Of UT of Jammu and Kashmir, Jammu.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
3. Secretary to Hon'ble Mr./Ms Justice \_\_\_\_\_  
.....for information of their Lordships'.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
5. Director J&K Judicial Academy, Jammu.
6. Member, Secretary, J&K Legal Services Authority.
7. Member, Secretary, Ladakh Legal Services Authority.
8. Principal District & Sessions Judge, Jammu for information.
9. Registrar Rules, High Court of J&K and Ladakh, Jammu
10. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
11. Registrar (IT), High Court of J&K and Ladakh, Jammu.
12. President, J&K High Court Bar Association, Jammu.
13. President, Kashmir Advocates Association, Srinagar.
14. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
15. CPC e-Courts, High Court of J&K and Ladakh, Jammu.  
.....for information
16. Incharge NIC, High Court of J&K and Ladakh for information and for uploading the notice on the official website of the Hon'ble High Court.
17. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.



**(M.K.Sharma 29/12/25)**

**Registrar General**